



**IN THE INCOME TAX APPELLATE TRIBUNAL,  
CUTTACK BENCH, CUTTACK**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER  
AND  
MANISH AGARWAL, ACCOUNTANT MEMBER**

**ITA No.195/CTK/2023**  
Assessment Year : 2018-19

Sureka Merlin Promoters Pvt Ltd., 08, Janapat Tower, Unit-II, Ashok Nagar, Bhubaneswar	Vs.	Pr. CIT, Bhubaneswar-1
PAN/GIR No.AAKCS 4242 H		
<b>(Appellant)</b>	..	<b>( Respondent)</b>

Assessee by : Shri N.S.Saini, Adv and Assessee (withdraw petition)  
Revenue by : Shri Sanjay Kumar, CIT DR

**Date of Hearing : 18/04/2024**  
**Date of Pronouncement : 18/04/2024**

**ORDER**

**Per Bench**

This is an appeal filed by the assessee against the order of the Id Pr. CIT, Bhubaneswar-1 u/s.263 of the Act dated 30.3.2023 in Appeal No.Pr.CIT, Bhubaneswar-1/Revision-263/100000418479/2022 for the assessment year 2018-19.

2. Shri N.S.Saini, Id AR appeared for the assessee and Shri Sanjay Kumar, CIT DR appeared for the revenue.

3. Vide petition dated 1<sup>st</sup> April, 2024, the assessee has sought to withdraw the appeal filed before the Tribunal on the ground that during the pendency of the appeal, in pursuance to revisional directions made under section 263 of the Act, consequential order u/s.143(3)/263 of the Act has been passed by the Assessing Officer on 29.3.2024 and hence, there remains no grievance of the assessee against the order passed by the Pr. CIT u/s.263 of the Act. Ld AR on behalf of the assessee also reiterated the above submission in his petition and request for withdrawal of the appeal. Ld CIT DR did not have any objection to the prayer of the assessee. In view of above, we permit the assessee to withdraw the appeal.

4. In the result, appeal filed by the assessee stands dismissed as withdrawn.

Order dictated and pronounced in the open court on 18/04/2024.

Sd/-  
**(Manish Agarwal)**  
ACCOUNTANT MEMBER

sd/-  
**(George Mathan)**  
**JUDICIAL MEMBER**

Cuttack; Dated 18/04/2024  
B.K.Parida, SPS (OS)

**Copy of the Order forwarded to :**

1. The Appellant : Sureka Merlin Promoters  
Pvt Ltd., 08, Janapat Tower, Unit-II, Ashok  
Nagar, Bhubaneswar
2. The Respondent: Pr. CIT, Bhubaneswar-1
3. DR, ITAT, Cuttack
4. Guard file.  
//True Copy//

**By order**

Sr.Pvt.secretary  
**ITAT, Cuttack**